

(c) The Kothari Committee have, in its report submitted to the Union Public Service Commission, suggested certain changes in the existing pattern of examination for recruitment to the I.A.S. and other Services. No decision has yet been taken on the recommendations of the Committee.

**Tours of the Deputy Minister of Defence by Air Force planes**

586. SHRI JAGJIT SINGH ANAND: Will the Minister of DEFENCE be pleased to state:

(a) whether there are any rules governing the tours of the Deputy Minister of Defence by Air Force planes;

(b) if so, what are the details thereof; and

(c) how many times did the present Deputy Minister of Defence use the Air Force planes for tours during the last three years?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b) There are instructions governing the use of the VIP Flight of the Indian Air Force, according to which the Deputy Minister of Defence, among others, entitled to the use of these aircraft on official duty if it is essential to do so. >~

(c) Seventy-four.

**Transfer of technology in the pharmaceutical industry**

587. DR Z. A. AHMAD:  
SHRI YOGENDRA SHARMA:

Will the Minister of PLANNING be pleased to state:

(a) whether an International Consultation Meeting on transfer of technology in the pharmaceutical industry was recently held in New Delhi; and

(b) if so, what are the details of the decisions taken at the meeting and with what results?

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THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) Yes, Sir. The International Consultation meeting on "Transfer of Technology in the field of drugs and pharmaceuticals" was held in India from 22nd April, 1976 to 4th May, 1976.

(b) The proceedings of the meeting are being finalised.

**Payment of freedom fighters' pension to S. Harbhajan Singh of Punjab**

588. SHRI BANARSI DAS: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 756 given in the Rajya Sabha on the 1st April, 1976 and state:

(a) whether Government are aware that the Accountant General (Punjab) has stopped payment of freedom fighter's pension to S. Harbhajan Singh, a veteran freedom fighter of Punjab whose pension was sanctioned from the Central Revenues; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The Accountant General did temporarily stop the payment of freedom fighters' pension to Shri Harbhajan Singh. The Accountant General has subsequently directed the Treasury Officer to release the pension.

**Use of planes belonging to defence forces**

589. SHRI BANARSI DAS: Will the Minister of DEFENCE be pleased to state the category of persons who can use planes belonging to the defence forces?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): The President, the Vice President and the Prime Minister are entitled to use the planes of the defence forces. The Minister of

Defence, the Minister of Defence Production, the Deputy Defence Minister, the three Services Chiefs and senior service and civilian officers connected with Defence Organisation can also use these planes on official duty.

**Rebel Nagas willing to come back to the country**

590. SHRIMATI SAVITA BEHEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the rebel Nagas who had crossed over to China have recently sought Government's permission to return to India;

(b) if so, what is the number of rebel Nagas who wish to return to India; and

(c) what is Government's reaction to their request?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) and (c) Do not arise.

**New T. V. stations**

591. SHRI S. W. DHABE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any programme to set up a net work of television stations at Nagpur, Sevagram, Auran-gabad, Kolhapur, Jabbalpore and Raipur during the next five years;

(b) what are the names of the cities or areas which are likely to be covered in the programme of expansion of tele-Vision during the next two years; and

(c) what are the criteria adopted for the selection of cities or areas for setting up T.V. stations?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) There are no proposals yet to set up Television stations

at any of these places, excepting Raipur where a transmitter is being set UP as part of its post-SITE project.

(b) Apart from the TV transmitters being set up at Jaipur, Raipur, Muzaffarpur, Cuttack, Hyderabad and Gulbarga as part of the post-SITE project, Relay Centres will be set up at Mussoorie and Kanpur and a full-fledged T.V. Centre will also be commissioned at Jullundur during the next two years.

(c) Keeping in view the financial constraints, development of T.V. in the country is being planned in a phased manner. Immediate plan is to provide T. V. coverage to about 40 per cent of the villages now served by the SITE after withdrawal of NASA Satellite from August 1, 1976. Criteria for future expansion will be determined when resources become-available.

**पिछड़े क्षेत्रों में उद्योग लगाने के लिए सुविधाएँ**

592. डा० रामकृपाल सिंह : क्या उद्योग और नागरिक पूति मंत्री यह बनाने की कृपा करेंगे कि :

(क) पिछड़े क्षेत्रों में उद्योग लगाने के लिये सरकार की ओर से क्या सुविधाएँ प्रदान की जा रही हैं ;

(ख) क्या यह सच है कि इस से पहले सरकार द्वारा प्रदत्त सुविधाओं का लाभ पिछड़े क्षेत्रों के सही लोगों को नहीं मिल पाया है ; और

(ग) यदि हाँ, तो इस बात को सुनिश्चित करने के लिये कि प्रस्तावित सुविधाएँ उन्हीं लोगों को मिलें जिन के लिये दी जा रही हैं, सरकार क्या कदम उठाने का विचार रखती है ?